by the Visitor's nominee during 1961 and 1962 (upto 7.8.62) $i_{\rm s}$ 21 and 18 respectively.

Oral Answers

Invitation to attend the Selection Committees is invariably sent by the University to the Visitor's nominee.]

श्री नवाबसिंह चौहान: इस काल में जब कि १८ या २१ ऐसी कमेटियां हुई तब विजिटर के नामीनो कौन थे ?

डा० कालू लाल श्रीमाली: विजिटर के नामिनी इसी सदन के सदस्य थ, प्रो० मुकुट विहारी लाल ।

श्री नवासिंसह चौहान : क्या कोई कारण मालूम हुआ कि वह मोटि स में क्यों नहीं गये, विरोध-स्वरूप नहीं गये या किसी धौर कारण से नहीं गये ?

डा० कालू लाल श्रीमाली: कारण तो कोई ग्रवश्य होगा, कोई विरोध तो नहीं है, पर सम्भवतः उनको कुछ न कुछ काम रहा होगा।

सरकार द्वारा जनता से सोने का लिया जाना

*८४८. े श्री भगवत नारायण भागव :‡

क्या विस्त जिन मंत्री यह बताने की कृप। करेंगे कि क्या कोई ऐसी योजना चलाने का सरकार का प्रस्ताव है जिसके ग्रधोन वह मुग्नावजा देकर जनता के पास जो सोना है उसे तेकर विकास कार्यों में लगाना चाहती है; यदि है. तो योजना का व्योरा क्या है?

International OVER OF GOLD BY GOVERNMENT FROM THE PEOPLE

SHRI B. N. BHARGAVA

SHRI RAM SAHAI:

Will the Minister of FINANCE be pleased to state whether Government propose to introduce a scheme under which they intend to take the gold available with the people on payment

f[]English translation.

of compensation and invest it in developmental works; if so, what are the details of the scheme?

to Ouestions

वित्त मंत्रालय में उपमंत्री (श्री बी॰ ग्रार॰ भगत): इस वात पर वरावर विचार किया जाता है कि जनता के पास जो सोना पड़ा है उसे विकास-कार्यों के लिए किस तरह इस्तेमाल किया जा सकता है ग्रीर साथ ही इस वात पर भी कि लोगों को सोने में रुपया लगाने से किस तरह निरुत्साह किया जा सकता है ताकि गैर-कानूनी ग्रायात के कारण भुगतान-शेष (वैलैन्स ग्राफ पेमेण्टस) पर लगातार जोर न पड़ता रहे? इस तरह के मामले में सरकार जो भी कार्रवाई करने का विचार कर रही हो उसे जन-हित में, वक्त से पहले नहीं बताया जा सकता।

t[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): The possibilities of utilising private hoards of gold for developmental purposes as well as the related question of discouraging people from investing in gold so that there is no continuing strain on balance of payments through illegal imports are always under consideration. Such action as Government may be considering on a question of this kind cannot, in public interest, be disclosed except at the appropriate time.]

श्री भगवत नारायण भागंव : क्या गवनं मेंट ने इस बात का कोई सर्वेक्षण कराया है कि इस समय देशवासियों के पास कितना सोना है ?

श्री बी० श्रार० भगतः एक श्राम मोटे श्रनुमान के हिसाब से यह श्रन्दाजा किया जाता है कि देश में जो सोने की कीमत है उसके श्राधार पर लगभग ४००० करोड़ रुपये का सोना लोगों के पास होगा श्रीर इसमें सोना, ज्वेलरी वगैरह सब हैं।

tThe question was actually asked on the floor of the House by Shri B. N. Bhargava.

श्री राम सहाय : क्या गवर्नमेंट का ऐसा कोई विचार है कि इसके बारे में विशेषज्ञों की कोई ऐसी कमेटी बैठाई जाय जो इस बात पर विचार करे कि जनता को ऐसे टर्म्स दिये जायें जिससे कि वह खुद ब खुद सोना दाखिल कर दे ?

श्री बी० ग्रार० भगतः जी नहीं।

SHRI C. D. PANDE: Does the scheme that is being contemplated by the Government refer to the gold hoardings in bullion or to the entire amount of gold including ornaments like trinkets, etc. in the whole country in which case even poor people will be concerned.

SHRI MORARJI R. DESAI: The scheme has not yet taken any shape of that kind and therefore, it is not possible to sa_v what it will cover.

SHRI BHUPESH GUPTA: May I know if it is not a fact that in an earlier note by the Ministry of Finance it was estimated that the gold held in bullion would be about Rs. 1,000 crores worth at Indian price and may I know why the Government in this connection is not issuing notices to former Princes like our friend, the Maharaja of Jaipur here, for example, to declare the amount of gold they have so that they could be asked to lend this gold to the Government of India for investment purposes? Why is it not being done? They are very well known people and everybody knows that they have got plenty of gold. He is a very good man and he would have declared the amount of gold In his pos-

SHRI MORARJI R. DESAI: In the first instance the presumption that I estimated it at Rs. 1,000 crores; that is. the stock of bullion in this country, is not right. I have not estimated anything]ike that.

SHRI BHUPESH GUPTA; You said in an earlier note. I do not think

personally he did it, Sir. I do not think the hon. Minister personally did it but if I remember aright, in an earlier note it was estimated that it would be of the order of Rs. 1,000 crores. I cannot give the exact words; anyhow it was a huge quantity. Even last time in the Finance Consultative Committee it was revealed that

to Ouestions

MR. CHAIRMAN: Anyway, that is not an important point.

SHRI MORARJI R. DESAI; The whole impression is wrong. There has never been such an estimate. The estimate is about the total gold that may be in this country and that also is merely a guess or, if you want to call it that way, an estimate by some people. But that also is 2£ times the international value and therefore its value will come down to nearly two-fifths of that estimate. The other thing he said is a suggestion for action.

SHRI BHUPESH GUPTA; Not suggestion for action. Every year the Government is paying Privy Purses to-the former Princes and they have got gold. I would like to know why the Government is delaying in this matter Don't allow me to put a question which strictly speaking is a suggestion for action but certainly I would seek information from the Government as to why the Government has not thought it fit to ask the former Indian Princes to declare their gold stock« so that the Government could then consider the advisability of tappine them for investment for our Plans

Shri MORARJI R. DESAI: As far as I know, I do not know whether they have any gold bullion. The ornaments that they have, they have already declared.

*849. [The questioner (Shri *Chandra Shekhar*) wag absent. For answer, vide cols. 4808-09 infra.]